

DISTRICT MUNSIFS, MADRAS

ACT NO. V OF 1835

(Rep, by Act 8 of 1868)

[13th March, 1835.]

*Passed by the Right Honorable the Governor General of India in Council  
on the 13<sup>th</sup> March 1835.*

**BE** it enacted that such parts of any of the Regulations in force, as authorize the District Moonsiffs within the Presidency of Fort St. George to receive any Fee or Commission for duties performed by them, are hereby rescinded; and District Moonsiffs within that Presidency, shall not be entitled to receive any emolument whatever, beyond their fixed monthly allowances.